

GOVERNMENT OF INDIA  
MINISTRY OF DEFENCE  
DEPARTMENT OF DEFENCE  
LOK SABHA

UNSTARRED QUESTION NO.769

TO BE ANSWERED ON THE 20<sup>TH</sup> DECEMBER, 2017

GUARDIAN DRONES

769. SHRI PARVESH SAHIB SINGH:

Will the Minister of DEFENCE j{k k ea=h  
be pleased to state:

- (a) the terms and conditions of the United States of America for sale of Guardian Drones;
- (b) whether there is a technological gap that this procurement is seeking to remedy vis-a-vis technologies being developed indigenously by the Defence Research and Development Organisation (DRDO) and other agencies and if so, the details thereof;
- (c) whether any projects are being undertaken by DRDO and / or the private industry to develop similar technology and if so, the status thereof; and
- (d) whether the Government has taken steps to support such indigenous efforts and if so, the details thereof?

A N S W E R

MINISTER OF STATE (DR. SUBHASH BHAMRE)  
IN THE MINISTRY OF DEFENCE

रक्षा रण्य मंत्री

(डा. सुभाष भामरे)

- (a) Request for Information (RFI) for Predator 'B' Sea Guardian was issued to the US Office of Defence Cooperation on 14.11.2017 and response is awaited.
- (b) No, Madam. Procurement of Predator 'B' Sea Guardian is being progressed under Buy (Global) category and no transfer of technology is envisaged.
- (c) DRDO has taken up the design and development of Unmanned Aerial Vehicle (UAV), Rustom-II.
- (d) Yes, Madam. The development of Unmanned Aerial Vehicle (UAV) Rustom-II is an indigenous effort wherein majority of the sub-systems like airframe, landing gear, avionics systems, flight control systems and datalink systems have been developed indigenously through various private industries. Sub-systems like propulsion systems, sensor systems and payloads have been currently imported for which indigenous development has been undertaken through sister DRDO labs.

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